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रेलवे कर्मचारियों को समयोगरि भन्ने का -----भुगतान

18. श्री देवराव पाटील : श्री कृष्णराव नारायणराव धूलप : श्री हरि सिंह भगुबावा महिडा :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) 1 अप्रैल, 1977 से 31 मार्च 1978 की अवधि के दौरान देश में रेलव कर्मचारियों को समयोपरि भत्ते की कितनी राशि का भुगतान किया गया ;
- (ख) क्या समयोपिर भत्ते का भुगतान करने की प्रधा को धीरे-धीरे समाप्त करने ग्रौर ग्रांतिरक्त कार्य को निपटाने के लिए नये लोगों की भर्ती करने का कोई प्रस्ताव सरकार के विचाराधीन है ; ग्रौर
- (ग) यदि हां, तो उसका व्यौरा क्या है ?

ff **Overtime allowance** paid to railway employees

18. SHRI DEORAO PATIL: SHRI K. N. DHULAP: SHRI HARISINH BHAGU-BAVA MAHIDA:

Will the Minister of RAILWAYS be pleased to state;

- (a) the overtime allowance paid to the railway employees in the country during the period from the 1st April, 1977 to the 31st March, 1978;
- (b) whether there is any proposal under Government's consideration to abolish the system of paying overtime allowance) gradually and to make fresh recruitment for doing the extra work; and
- (c) if so, what are the details thereof?]

रेल मन्त्रालय में राज्य मन्त्री (श्री शिव नारायण): (क) स्चना इक्ष्ट्ठी की जा रही है ग्रीर सभा पटल पर रख दी जायेगी।

(ख) ग्रीर (ग) रेल कर्मचारियों के कार्यनियोजन घंटे भारतीय रेलवे ग्रधिनियम. 1890 के ग्रह्याय VI-क, फैक्टरी अधि-नियम, 1948 के प्रावधानों ग्रीर विभागीय नियमों भ्रादि से शासित होते हैं भ्रीर इनसे प्रणासन को यह अधिकार प्राप्त होता है कि वह ग्रत्यावश्यक कार्यं, वास्तविकता ग्रांश-काशिक दर्घटना ग्रादि के कारणकाम के ग्रापवादिक दबाव की स्थिति में, रेल कर्म-चारियों को निर्धारित सीमा के उपरान्त समयोपरि पर नियोजित कर सके । भारतीय रेलवे अधिनियम, 1890 के अध्याय VI-क के प्रावधानों में किये गये कुछ संशोधनों के कारण भारी संख्या में कर्मचारियों की नियुक्त ग्रावश्यक हो गई है। पदों के सजन पर लगे प्रतिबन्ध के कारण लगभग 12,700 पदों के सजन की स्वीकृति देने में विलम्ब हो गया है; यह स्वीकृति दिसम्बर, 1977 में दी गई है। स्राशा की जाती है कि इन स्रतिरिक्त कर्म-चारियों की वास्तविक तैनाती के बाद, भविष्य में रेलों पर समयोपरि के खर्च में कमी हो जायेगी।

t[THE MINISTER OF STATE IN THE MINISTRY OP RAILWAYS (SHRI SHEO NARAIN): (a) information is being collected and will be laid on the Table of the Sabha.

(b) and (c) The hours of employment of railway employees are governed by the provision's of Chapter VI-A of the Indian Railways Act, 1890, the Factories Act, 1948, departmental rules etc. and these authorise the Administration to employ railway servants beyond the prescribed limits on overtime basis on account of urgent work, exceptional pressure of

t[] English translation.

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work or on account of an actual or threatened accident etc. Certain improvements effected in the provisions made under Chapter VIA of the Indian Railways Act, 1890, necessitated the employment of a large number of employees. Due to ban on creation of posts, sanction for the creation of nearly 12,700 posts was delayed and given only in December 1977. It is expected that with the actual positioning of these additional employees, there will be reduction in overtime expenditure on Railways in future.]

Cancellation of trains

19. SHRI PRAKASH MEHROTRA: SHRI BIPINPAL DAS: SHRI M. KADERSHAH: SHRI E. R. KRISHNAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a number oi trains had been cancelled during the month of May and June, 1978 on various roules causing great inconvenience to the passengers;
- (b) if so, what is the number of trains cancelled and what are the reasons therefor; and
- (c) what action Government propose t_0 take to improve the situation?

THE MINISTER OF STATE ΙN THE MINISTRY OF **RAILWAYS** SHEO NARAIN): (SHRI (a) and (b) 110 pairs of trains were cancelled as at the end of May 1978 due to limited availability of steam coal and by the end of June 1978 the total number of trains cancelled on this account was 112 pairs.

(c) Close liasion is being maintained with the coal producing authorities to step up steam coal offers by collieries to meet the requirements of the Railways.

to Questions

Robberies in running trains

20. SHRI DEORAO PATIL:
SHRI KHURSHED ALAM
KHAN:
SHRI KRISHNARAO NARAYAN DHULAP:
SHRI SHYAM LAL YADAV:
SHRI HARISINH BHAGUBAVA
MAHIDA;

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of incidents robbery in running trains passing Bihar, through Uttar Pradesh, West Bengal, Madhya Pradesh and Maharashtra during the month of 1978; and
- (b) what step_s Government have taken to prevent recurrence of dacoities and robberies in running trains?

MINISTER OF STATE IN THE THE MINISTRY OF **RAILWAYS** SHEO NARAIN): (SHRI (a) The number of robberies and dacoities on running trains in the States of Uttar Pradesh, Bihar, West Bengal, Madhya Pradesh and Maharashtra during June, 1978 is as under: —

Deseties Robl

State	Dacoties Kobi	
Uttar Pradesh .	2	5
Bihar	Ni)	Nil
WYst Bengal .	3	1
Madhya Pradesh	2	
Maharashtra .	1	
TOTAL	8	6
	-	

(b) The Minister of Railways had drawn the attention of the Chief Ministers of West Bengal, Bihar,, Uttar Pradesh and Madhya Pradesh to this problem and the response was encouraging. On 16.6.78, a high level meeting between the officers of the Ministries of Railways and Home Affairs was beld and it was decided